

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/157/CAA/2017
NAME OF THE PETITIONER(S) : REAL IMAGE LLP
NAME OF THE RESPONDENT(S) : QUBE CINEMA TECHNOLOGIES PVT LTD
UNDER SECTION : 391-394

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1) M/s. K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for the Petitioner G.V. Mohan Kumar

ORDER

Counsel for Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on **12.12.2017 at 10.30 A.M.**

ghk

-sel-
MEMBER (JUDICIAL)